

ITEM NO.14
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Criminal Appeal No(s). 421/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASWANT & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.38765/2020-CONDONATION OF DELAY
IN FILING and IA No.38766/2020-EXEMPTION FROM FILING O.T.)

Date : 13-08-2021 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent nos. 1 and 2 but none has
entered appearance.

Await original records from the High Court and Trial Court.

Reminder be issued.

List again on 27.9.2021.

RAJESH KUMAR GOEL
Registrar